

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

Original Application No.180/00875/2019

Tuesday, this the 10th day of December, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

1. Jayapraba T.K
W/o.V.A.Karunakaran Pillai, aged 54
Substitute BPM, Kanam Branch Post Office
Pulickal Kavala S.0-686 515
Residing at Vadakkemlakuzhiyil (H)
Kanam P.0, Kottayam District-686515
Mob.9446056218

2. Akhila V.K, D/o.V.A.Karunakaran Pillai BPM Substitute,
Kanam Branch Post Office Pulickal Kavala S.0-686515
Residing at Vadakkemlakuzhiyil (H) Kanam P.0,
Kottayam District-686 515 Mob: 8281488303 ... Applicants

(By Advocate – Mr.V.Sajith Kumar)

v e r s u s

1. Union of India, represented by Secretary to Government
Department of Posts, Ministry of Communications
Government of India, New Delhi — 110 001

2. The Chief Postmaster General, Kerala Circle
Trivandrum — 695 033

3. The Postmaster General, Central Region,
Kochi — 682 020

4. The Superintendent of Post Offices
Changanassery Postal Division — 686 101 ...Respondents

(By Advocate- Mr.V.N.Mohanadasan)

This application having been heard on 10th December 2019, the Tribunal

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on the same day delivered the following :

O R D E R (ORAL)

Per : Mr.E.K.Bharat Bhushan, Administrative Member

Heard Mr.Godwin representing Mr.V.Sajith Kumar, learned counsel for the applicants. Mr.V.N.Mohanadasan, ACGSC takes notice on behalf of the respondents.

2 The grievance of the applicants is that they have not been granted salary for the time they had worked as Substitute BPM. Applicant no.1 has filed a representation pointing out the grievance to respondent no.2, but she is yet to receive any reply.

3. We are of the view that interests of justice will be met if we direct respondent no.2 to consider the representation filed by applicant no.1, a copy of which is at Annexure A-2 and take a decision in accordance with the rules as expeditiously as possible and in any case within 30 days from the date of receipt of a copy of this order.

4. The Original Application is disposed of as above. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure A-1 - A true copy of the Memo No.B/18-2/2015 dated 28.11.2018 issued by the 4th respondent

Annexure A-2- A true copy of representation dated 7.11.2019 submitted by the 1st applicant to the 2nd respondent.

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